

DIVISION BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/244(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	THE CANARA BANK LIMITED VS SUMIT KUMAR DABRIWALA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Rajarshi Banerjee, Adv. ] For the Resolution Professional

Ms. Sanjana Nandi, Adv. ] For the Financial Creditor

Ms. Shreya Bhatia, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. None has appeared on behalf of the Personal Guarantor despite repeated opportunities.  
No objection to the report had been furnished by the Personal Guarantor.
3. Therefore, its **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**